

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

O.A.No.1175/98

New Delhi, this the 18th day of November.1998

HON'BLE MR.N.SAHU, MEMBER(A)

Smt.Kanata W/o late Shri Som Raj,
R/o Quarter No.35/1 (Type-III),
CVD Lines. Delhi Cantt.

....Applicant

(By Advocate: Shri Yogesh Sharma)

Versus

1. Union of India through
The Secretary,
Ministry of Defence, Govt. of India,
New Delhi.

2. The Commandant,
Kendriya Ayudh Bhandar,
Central Ordnance Depot(COD),
Delhi Cantt-10.

3. The Quarter Master,
Sec Cdr, Section - 7,
Central Vehicle Depot,
Delhi Cantt-10.

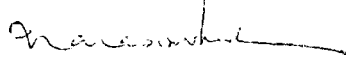
....Respondents

(By Advocate: Shri R.N.Singh, proxy for Sh.R.V.Sinha)

O R D E R(ORAL)

HON'BLE MR.N.SAHU, MEMBER(A)

Shri Yogesh Sharma, Id. counsel for applicant
wants to withdraw the O.A. Prayer allowed. The O.A.
is treated as withdrawn and accordingly dismissed. No
costs.


(N. Sahu)
Member(A)

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